

MEDIATION CENTRE ,RAJ.HIGH COURT JODHPUR

CAUSE LIST 17.02.2017

<i>S.NO</i>	<i>NAME OF MEDIATOR'S</i>	<i>TYPE OF CASE & NO.WITH TITLE OF CASE</i>	<i>NAME OF PETITIONER'S ADVOCATE'S</i>	<i>NAME OF RESPONDENT ADVOCATE'S</i>
1	Mrs. Manjula Choudhary	S.B. Civil Misc Petition NO. 2678/2016 Jai Prakash Saini V/S State & Ors.	Mr. Pankaj Sharma	Mr. Jitendra Ojah
2	Mr. Mali Ram Pareek	S.B.Civil First Appeal No. 140/2016 Hargopal Singh V/S Subhash Chandra	Mr. Vineet Sanadhya	Mr. Prashant Tatia
3	Mr. Rishi Vaishnav	S.B.Civil Misc. Transfer Petition No. 59/2016 Smt. Mamta V/S Abhishek Rathi	Mr. S.R. Choudhary	Mr. Farzand Ali

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1	Mr. Manish Sisodia	S.B.Criminal Misc. Petition NO. 1583/2015 With 1584/2015 & 1586/2015 Ansal Colonizers & Dev. Pvt. Ltd V/S State & Ors.	Mr. Farzand Ali	Mr. D.S. Gharsana

उपसचिव

Manoj K. Sharma
राज. राज्य विधिक सेवा प्राधिकरण ,
जोधपुर

“ Help The Needy -- Timely Help May Create History ”